

- (e) if so, how many parties have shown interest and in which area?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government, on 10th October, 2018, has notified the Policy framework to promote and incentivize Enhanced Recovery (ER)/ Improved Recovery (IR)/ Unconventional Hydrocarbon (UHC) production Methods/techniques to improve recovery factor of existing hydrocarbons reserves for augmenting domestic production of oil and gas. As per Policy, a waiver of 50 per cent on the Oil Industry Development (OID) Cess is granted on incremental production of crude oil from designated wells of an ER project in case of crude oil production subject to certain conditions. To incentivize gas production, an incentive equivalent to waiver of 75 per cent of applicable Royalty on the incremental production of gas from designated wells of an ER project is granted subject to conditions prescribed in the policy.

(c) to (e) Institutions for conducting screening of fields for implementing Enhanced Recovery Methods have been identified. Enhanced Recovery (ER) Committee has been notified by Government in January, 2019. A workshop with Exploration and Production (E&P) companies and technical institutions was held on 28th November, 2018 to sensitize the operators and activate screening of the fields. All eligible contractors have been informed to initiate the implementation of ER Policy and commence the ER screening process for eligible fields. This policy is applicable uniformly in nomination regime as well as Production Sharing Contract / Revenue Sharing Contract regime.

#### **Storage capacity of oil reserves in the country**

420. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total capacity for storage of oil reserves in the country to meet emergency situation, as of now;
- (b) whether this reserve is sufficient enough to meet the emergency situation;
- (c) if not, what is the plan of Government for increasing the storage capacity of oil reserves in the country and how this plan shall be executed in the near future; and
- (d) whether any time-limit has been fixed for increasing the oil storage capacity?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government of India Special Purpose Vehicle called Indian

Strategic Petroleum Reserve Limited (ISPRL) has established Strategic Petroleum Reserves (SPR) facilities with total capacity of 5.33 Million Metric Tonnes (MMT) at 3 locations, namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT). As per the consumption pattern of 2017-18, the total 5.33 MMT capacity is estimated to provide for about 9.5 days of crude oil requirement.

(c) and (d) Government has given 'in principle' approval for establishing two additional SPR facilities with total storage capacity of 6.5 MMT at two locations namely (i) Chandikhol in Odisha (4 MMT) and (ii) Padur in Karnataka (2.5 MMT). As per the consumption pattern of 2017-18, 6.5 MMT SPR capacity is estimated to provide for about additional 11.57 days of India's crude oil requirement. Government has also given 'in principle' approval for exploring public private partnership model for Phase II. As per Detailed Project Report, construction of Padur SPR facility is estimated to take about 60 months and SPR facility at Chandikhol is estimated to take about 72 months from award of work.

#### **Skill development training for SCs/STs/OBCs**

†421. SHRIMATI KANTA KARDAM: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the number of persons belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes trained by Government during the last four years and the number of persons among them who were provided with employment; and

(b) the details of the scheme regarding training and employment being provided by Government for the persons belonging to Other Backward Classes, Scheduled Castes and Scheduled Tribes who have mastered in special skills of their traditional arts?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN): (a) and (b) Pradhan Mantri Kaushal Vikas Yojana (2016 - 2020) is the flagship outcome-based skill training scheme of the Ministry of Skill Development and Entrepreneurship (MSDE). The objective of the scheme is to encourage and promote skill development for the youth throughout the country. The scheme aims to benefit 10 million youth over the period of four years (2016- 2020). There are three kinds of training formats under the scheme: Short term Training (STT) for fresh skilling of college drop outs and unemployed youth, Recognition of Prior Learning (RPL) to

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†Original notice of the question was received in Hindi.